

The Oriental Insurance Company Limited Head Office: A 25/27, Asaf Ali Road, New Delhi -110002

EMPLOYEES COMPENSATION MEDICAL EXTENSION ENDORSEMENT

In consideration of the payment of an additional premium it is hereby understood and agreed that this Policy subject to its terms provisions and conditions is extended to indemnify the Insured in respect of the reasonable medical surgical and hospital expenses (including cost of conveyance to hospital) incurred by the Insured in connection with any case of by accident arising out of and in the course of his employment by the Insured, to which the indemnity granted under this policy applies or would have applied had disablement exceeded three days.

Provided always that the liability of the Company under this endorsement shall be limited to Rs.....in respect of any one case of injury.